

- Monthly family income limit of Rs. 15,000 has been waived off. The condition of minimum 50% marks for renewal of the scholarship for next year has been waived off. The renewal now is based on regular attendance in the class to be certified by the head of the educational/training institute.
- The scholarship amount has been increased from Rs.700 p.m. to Rs. 1000 p.m.

**(c) Uddyam Prabha (Incentive) Scheme**

Under the Uddyam Prabha scheme, persons with disabilities covered under the National Trust Act are given interest subsidy up to 5% in case of BPL and 3% in case of others if they avail loan from banks or financial institutions for carrying out income generating ventures. Loan can be availed individually or in a group of any size but the incentive is limited to 5 years on loan up to Rs. 1 lakh per person.

**Scheme for welfare of SCs in Madhya Pradesh**

†2883. SHRI RAGHUNANDAN SHARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes being run by Government for the welfare of Scheduled Castes in the country including Madhya Pradesh;
- (b) whether these schemes are functioning as per their objectives;
- (c) if not, the reasons therefor; and
- (d) the measures being taken by Government to ensure functioning of these schemes as per the prescribed guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Ministry is extending financial assistance to the States/UTs and other implementing agencies for implementing the following major schemes for development of the Scheduled Castes in the country including Madhya Pradesh:

**\* Schemes of Educational development**

- Post matric scholarship for Scheduled Castes
- Pre-matric Scholarship for SC studying in class IX and X

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†Original notice of the question was received in Hindi.

- Pre-matric scholarship for children of those engaged in 'unclean' occupations (for SCs and non SCs)
- Scholarship for "Top Class Education"
- National Overseas Scholarship
- Rajiv Gandhi National Fellowship
- Upgradation of Merit
- Babu Jagjivan Ram Chhatrawas Yojana
- Free Coaching for SC and OBC students

**\* Schemes of Economic Development**

- Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)
- Self-employment scheme for Rehabilitation of Manual Scavengers
- Concessional Loan from:
  - (i) National Scheduled Caste Finance and Development Corporation (NSFDC)
  - (ii) National Safai Karamcharis Finance and Development Corporation (NSKFDC)
  - (iii) State Scheduled Castes Development Corporations (SCDCs)

**\* Other Schemes**

- Scheme for Implementation of Protection of Civil Rights Act 1955, and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989
- Pradhan Mantri Adarsh Gram Yojana (PMAGY)
- Assistance to Voluntary organizations working for Welfare of SCs.

(b) and (c) The actual expenditure under the above schemes during 2011-12 was Rs. 3969.61 Crore, as against the B.E of Rs. 4051.00 Crore. The B.E for 2012-13 is Rs. 4300.00 Crore.

(d) The Ministry is monitoring the implementation of these schemes through, (i) field visit to States, (ii) Quarterly/Half Yearly/Annual Reports, (iii) utilization certificates, and (iv) Annual Review meeting with the States.

**Post-matric scholarship for SC and OBC students**

2884. SHRI PARIMAL NATHWANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Central Assistance is provided under the post-matric scholarship schemes for students of Scheduled Castes and also of Other Backward Classes along with the details thereof;

(b) the amount released under Central assistance to States, with special reference to Jharkhand during the last three years;

(c) how does Government check and monitor the timely disbursement of scholarship to students by the States under this scheme; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) This Ministry is implementing Centrally Sponsored Schemes of Post-matric scholarship for SC and OBC students. The objective of the schemes is to provide financial assistance to SC and OBC students studying at Post-Matriculation or Post-Secondary stage to enable them to complete their education. The details of funds released to States Governments/UT Administrations, including Jharkhand, under these Schemes during the last three years (2009-10 to 2011-12) is given in the Statement-I and II respectively (See below).

(c) and (d) State Governments/UT Administrations have been advised to transfer the Scholarship amount directly into the Bank/Post office Account of Students. States/UTs have also been requested for setting up of grievance redressal mechanism at District/State level. Progress reports of funds disbursed are also obtained. Besides, Nodal Officers are appointed for each State to regularly interact with the State Governments/UT Administrations and review the progress of the Schemes.